

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:3278
ANSWERED ON:16.03.2000
INTERNATIONAL TRAFFIC RIGHT TO PUBLIC SECTOR AIRLINES
RAOSAHEB PATIL DANVE;SHRIPAD YESSO NAIK

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether there is any proposal under Government's consideration to allow international traffic rights to the Public Sector Airlines for five years following their privatisation;
- (b) if so, the details thereof;
- (c) whether the private airlines are not likely to be allowed to operate on international flight; and
- (d) if so, the reasons therefor?

Answer

THE MINISTER OF CIVIL AVIATION
(SHRI SHARAD YADAV)

(a), (b), (c) and (d): The Civil Aviation Policy under formulation seeks to, inter alia, address these issues. The draft of the Policy has been widely circulated for views/comments before finalisation.